**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**1. C.P.(IB)-1219(MB)/2022**

**CORAM:**
**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

**NAME OF THE PARTIES: - Ralco Extrusion Private Limited**
**V/s**
**Centech Engineers Private Limited**

**APPEARANCES: -**
**FOR THE OPERATIONAL CREDITOR** : Adv. Vedant Patil
**FOR THE CORPORATE DEBTOR** **:** Absent

**Section: U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Learned Counsel appeared for operational creditor is directed to place on record two sets of hard copies before two days of next date of hearing i.e. on **06.12.2022.** List the matter for hearing on **06.12.2022**.

**Sd/-** **Sd/-**
**SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH**
**Member (Technical)** **Member (Judicial)**
Manish Tiwari